

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P NO. 385/2017
C.P No.03/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M.

Name of the Company	SFIO -Vs- M/s Greenearth Resources & Projects Ltd.		
Under Section	388 B		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SATTWIK MAJUMDER,
ADVOCATE

RESPONDENT NO: 8

Srajimader
04.12.2017

2. ARJON PITTI
FCAO #4822

817

Azjen Pittie
4/12/2017

3. Rishabh Anand

Mr. W. J.

4. Random misive
FCS, fracturing company
secretary

R - 2

Reynolds

5. Ayan De.
6. Swapnil Banerjee
Bhupaneshwarin Dass

R-1

R- #6

~~Ad~~e

4/12/17

f. Ratan Lal Toshi
Hosale - Respondent no. 11

- Respondent no. 11

Bores
4/12/11

914
Liposuhi
04/12/2012

6- Sanjay Mr. Krish - Petitioner
Adv

826m
4/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 8, 11, 16 and 17 are present.

Ld. Counsel for the respondent nos. 8 and 11 have informed that they have filed applications for deletion of their name from the petition.

This petition has been received on transfer from NCLT, Principal Bench, New Delhi. Office is directed to trace out the I.As and place the same before this Bench.

Petitioner is directed to file List of Dates along with Synopsis.

List on 06/02/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)